

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
ANMOL STEEL PROCESSORS PRIVATE LIMITED**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Anmol Steel Processors Private Limited CIN: U27100MH1994PTC078196
2.	Address of the registered office	D-15, M.I.D.C., Industrial Area, Taloja, Navi Mumbai, Maharashtra, India, 410208.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in the last financial year	NA
7.	Number of employees/ workmen	NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to cirp.asppl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	For detailed EOI and eligibility criteria, please write an email to cirp.asppl@gmail.com
10.	Last date for receipt of expression of interest	28.10.2024
11.	Date of issue of provisional list of prospective resolution applicants	30.10.2024
12.	Last date for submission of objections to provisional list	04.11.2024
13.	Date of issue of final list of prospective resolution applicants	06.11.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08.11.2024
15.	Last date for submission of resolution plans	09.12.2024
16.	Process email id to submit Expression of Interest	cirp.asppl@gmail.com

Date: 12.10.2024

Place: Mumbai



SD/-

IP Megha Agrawal

Resolution Professional

For Anmol Steel Processors Private Limited

IBBI/IPA-001/IP-P01456/2018-19/12272

AFA valid up to - 31.12.2025

Email: cirp.asppl@gmail.com

Registered address:-001, Shivranjini Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur -440012.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR ANMOL STEEL PROCESSORS PRIVATE LIMITED (Under sub-regulation (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Anmol Steel Processors Private Limited CIN: U27100MH1994PTC078196
2. Address of the registered office	D-15, M.I.D.C., Industrial Area, Talaja, Navi Mumbai, Maharashtra, India, 410208.
3. URL of website	NA
4. Details of place where majority of fixed assets are located	NA
5. Installed capacity of main products/services	NA
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SD/-
IP Megha Agrawal
Resolution Professional
For Anmol Steel Processors Private Limited
IBBI/IPA-001/IP-P01456/2018-19/12272
AFA valid up to - 31.12.2025
Email: cirp.aspl@gmail.com

Date: 12.10.2024 Registered address:-001, Shivrajnani Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur -440012.
Place: Mumbai

PUBLIC NOTICE

NOTICE is hereby given to the public at large that under the instructions of our client, we are investigating the title of (i) Kintu Kishore Bajaj and (ii) Krush Kishore Bajaj, both residing at Kubelisque, Flat No. P-2, Nargis Dutt Road, Bandra (West), Mumbai 400050 (collectively "Owners") to their respective right, title and interest in all those pieces and parcels of agricultural lands more particularly described in the Schedule hereunder written ("Schedule Property").

All person(s) including any bank or financial institution having any direct or indirect, written or oral, claim, demand, objection, share or benefit against / upon / in respect of the right, title, interest of the Owners to the Schedule Property or any part thereof, including in any transferable development rights, floor space index or any built-up areas constructed and/or to be constructed on the Schedule Property of any part / portion thereof, including by way of sale, transfer, mortgage, charge, security, encumbrance, agreement for sale, assignment, lease, agreement to lease, sub-lease, tenancy, license, occupancy rights, caretaker rights, development rights, joint development rights, development management agreement, joint venture, option agreement, allotment, booking, barter arrangement, possession, lien, guarantee, pledge, covenant, trust, wakf, maintenance, easement, right of way, reservation, inheritance, bequest, family arrangement/settlement, will, succession, memorandum of understanding, exchange, agreement, gift, lis-pendens, exchange, share, beneficial interest, relinquishment, partition, power of attorney, order or decree or direction of any court or any other statutory or adjudicating authority or otherwise howsoever and of whatsoever nature ("Claims"), are hereby required to make the same known in writing to Khaitan & Co, Advocates, at One World Centre, Tower 1C, 13th floor, Senapati Bapat Marg, Prabhadevi, Mumbai 400 013, with a copy addressed over email at mumbai@khaitanco.com (marked to the attention of Mr. Harsh Parikh) along with original supporting documents on which such Claims / objection is made, within 14 (fourteen) days from the date of publication hereof, failing which, it shall be presumed that no such Claims exist, and even if such Claims exist in law, or otherwise, it shall be deemed that the claimant has relinquished such Claims and/or waived any right to exercise such Claims and the same shall not be binding upon the Owners and/or our client.

SCHEDULE PROPERTY
(Description of Schedule Property)

All those pieces and parcels of freehold agricultural lands bearing Survey No. 52/5 admeasuring 1 Hectare 62 Ares equivalent to 16,200 square meters; and Survey No. 52/9 admeasuring 86 Ares equivalent to 8,600 square meters situate at Village Bhalawale, Taluka Khalapur, District Raigad.

Dated this 12th day of October 2024

For Khaitan & Co
Sd/-
Harsh Parikh
Partner

PUBLIC NOTICE

To know you all by this public notice we hereby inform that the Land bearing 1. Survey No. 63B/Plot/A/1, area admeasuring 7,06.12 R. Square Meter, Assessment Rs. 710.00 Paise, 2. Survey No. 63B/Plot/2, area admeasuring 3,00.24 R. Square Meter, Assessment Rs. 300.00 Paise, 3. Survey No. 63B/Plot/3, area admeasuring 4,99.58 R. Square Meter, Assessment Rs. 499.00 Paise, 4. Survey No. 63B/Plot/4, area admeasuring 2,12.32 R. Square Meter, Assessment Rs. 212.00 Paise, 5. Land bearing survey No. 63B/Plot/5, area admeasuring 1,91.74 R. Square Meter, Assessment Rs. 191.00 Paise, all situated at Village: Kamun, Taluka: Vasai, District: Palghar is owned by Gunagya Realtors a Partnership Firm vide Conveyance Deed. Now, Gunagya Realtors are in process of obtaining Development permission for the said land from Vasai Virar City Municipal Corporation. By this public notice we hereby invite objections of any person who is having interest in the said property by way of gift, agreement, conveyance, easement rights, possession, tenancy or any other type of right. We hereby declare that any person having interest in the said property should forward his objections along with relevant documents to the undersigned within 14 days of publication of this notice. Address of the undersigned is J.R.A. Law Associates LLP, B-202, Second Floor, Kirti Arcade, Behind Stella Petrol Pump, Barampur, Vasai West, Taluka: Vasai, District: Palghar. Date: 12.10.2024

FOR J. R. A. LAW ASSOCIATES LLP
ADV. ROBERT D'ABREO

PUBLIC NOTICE

NOTICE IS HEREBY GIVEN TO THE PUBLIC AT LARGE that under the instruction of our client we are investigating the title of Mrs. Nikita Shrenik Jain residing at Flat No. 301, Gulshan "A" Wing, Juhu Cross Lane, Andheri (West), Mumbai 400 058 to the premises being Flat No. 501, 5th Floor in the building known as "Krishna Enclave" situate, lying and being on Plot No. 15 (old Plot No. 29-A) bearing CTS No. 267, J.B. Nagar, Andheri (East), Mumbai 400 059 admeasuring 1083.83 square feet carpet area together with 10 shares bearing distinctive Nos.81 to 90 issued under Share Certificate No. 15, by Krishna Enclave Co-operative Housing Society Ltd. ("Said Flat") and more particularly described in the Schedule hereunder written.

ALL PERSONS having or claiming any rights, title, share, claim, demands estate and/or interest in respect of the said Flat or the said shares or to any part thereof, by way of any agreement, sale, transfer, exchange, mortgage, let, tenancy, lease, sub-lease, leave & license, lien, loans, charge, maintenance, gift, inheritance, share, use, possession, easement, trust, bequest, possession, assignment, covenant, partition, partnership deed, outstanding taxes and/or levies, outgoings and maintenance, attachment, injunction, decree, order, award, lis pendens or encumbrance of howsoever and whatsoever nature and/or otherwise, are hereby requested to intimate to the undersigned in writing, at the address mentioned below, of any such claims, accompanied with all necessary and supporting documents, within fourteen (14) days from the date of publication hereof, failing which, it shall be presumed that there are no claims and that claims, if any, will be deemed to have been waived and/or abandoned or given up and the same shall not be entertained thereafter.

SCHEDULE OF PROPERTY

Flat No. 501, 5th Floor in the building known as "Krishna Enclave" situate, lying and being on Plot No. 15 (old Plot No. 29-A) bearing CTS No. 267, J.B. Nagar, Andheri (East), Mumbai 400 059 admeasuring 1083.83 square feet carpet area together with 10 shares bearing distinctive Nos.81 to 90 issued under Share Certificate No. 15, by Krishna Enclave Co-operative Housing Society Ltd.

DATED THIS 12TH DAY OF OCTOBER, 2024

Place: Mumbai
ABHAY DHADIWAL
M/s. JAYAKAR & PARTNERS
Advocates & Solicitors
1301, Raheja Centre, 13 Floor, Nariman Point, Mumbai 400 021
T: +91 22 35112077/78

MAHARASHTRA STATE ROAD TRANSPORT CORPORATION, PUNE REGION

TENDER NOTICE NO 31 B1 ELECTRICAL 2024/2025

Tender Notice Inviting for :- 1) Providing HT Power Supply Arrangement For EV Bus Charging Station at Depot Swargate in Pune Division. The Executive Engineer (Elect), MSRTC Mumbai (Camp Pune), office of Executive Engineer, MSRTC Region office, MSRTC Pune Station bus stand premises, Pune station, Pune. Phone No.9850347326 Email id delectpune@gmail.com invites Online tenders for Providing HT Power Supply Arrangement For EV Bus Charging Station at Depot Swargate in Pune Division.

The Tender / Bid forms and other details can be obtained at above office address. The detail Tender notice is also available on www.mahatenders.gov.in & www.msrtc.gov.in for more, Contact 9850347326.

Executive Engineer (Elect)
S.T.Mumbai (Camp Pune)

MUMBAI SLUM IMPROVEMENT BOARD

MHADA

A REGIONAL UNIT OF
(MAHARASHTRA HOUSING AND AREA DEVELOPMENT AUTHORITY)

Tel no. - 022-66405250, E-mail - eee.east1@gmail.com

No. EE/East/MSIB / e-tender / Labour Soc / 34 / 2023-24 Executive Engineer (East) Division, Mumbai Slum Improvement Board, (Unit of MHADA) Room No. 536, 4th floor, Griha Nirman Bhavan, Bandra (East), Mumbai 400 051 Phone Number (022) 66405251 is calling e-Tender for the 01 number of works in the form of B1 (Percentage Rate) from Labour Co. op. Societies registered with DDR, East, Suburb, Mumbai, via online e-tendering system. Detailed Tender Notice & Tender Documents shall be available & can be downloaded from Government of Maharashtra portal <https://mahatenders.gov.in> Bidding documents can be loaded on the website. The tender Document sale start on dated 14/10/2024, 03.05 pm to Document sale end date 21/10/2024, 6.15 pm. Corrigendum / Amendments if any could be published only on the <https://mahatenders.gov.in> website. The Competent Authority reserves the right to reject any or all the tenders without assigning any reason there of Conditional offers will not be accepted

Sd/-
Executive Engineer (East),
M. S I B Board, Mumbai

MHADA - Leading Housing Authority in the Nation www.mhadaofficial.com
CPRO/A/994

DETAILS OF ADVERTISEMENT

Applications in prescribed Pro-forma are invited from the Indian Citizens Domiciled in Maharashtra for the post of Legal Advisor, Law Officer Grade A, Law officer in the Office of the Commissioner of Police, Brihan Mumbai on contract basis for 11 months extendable for two more turns. Contract Pay, Telephone & Travelling Expenses per month for Law officer are as under.

Sr. No.	Post	Contract Pay+ Telephone & Travelling Expenses	Vacant Post
1	Legal Advisor	Rs 35,000/- + Rs 5000/-	1
2	Law Officer, Grade A	Rs 30,000/- + Rs 5000/-	6
3	Law Officer	Rs 20,000/- + Rs 3000/-	38

The details of the Service, Contract Pay, Period of the Contract, Age Limit, Experience, Educational Qualification, Terms & Conditions, Duties and Responsibilities and Pro-forma of the application are published on the website www.mumbai.police.maharashtra.gov.in Interested Candidates are requested to visit the website & send their application forms complete in all respects to this office on or before 30.10.2024 superscribing the envelope as Legal Advisor/Law Officer Grade A/Law officer.

Sd/-
(S. Jayakumar)
Jt. Commissioner of Police (Admn.)
Office of the Commissioner of Police,
Brihanmumbai

DGIPR 2024-25/4413

SHORT NOTICE FOR INVITING TENDER

Work of raw coal transportation by road mode from Singori mine of WCL to Khaperkheda TPS of Mahagenco.

TENDER NO.: CE/FME/2/SING-KPKD/2024/52357 Rfx No.- 3000052357

Maharashtra State Power Generation Co. Ltd. is state power generation utility. Mahagenco invites online Bids (Two bid system i.e. Separate bid for technical/commercial & price bid) for the work of raw coal transportation by road mode from Singori mine of WCL to Khaperkheda TPS of Mahagenco. The Bid specification will be available for downloading from 11.10.2024 (16:00 hrs) on website <https://eprocurement.mahagenco.in> after completion of online vendor registration process. Registration fee is Rs. 5000/- + Taxes Extra & Tender fee is Rs. 5000/- + Taxes Extra.

- Period of Contract : 1 Year
- Estimated Quantity : 5,40,000 MT/Year
- Sale of tender from : 11.10.2024 (17:00 Hrs.)
- Pre Bid meeting : 15.10.2024 from 15:00 Hrs onwards
- Last Date of payment of tender fees on <https://eprocurement.mahagenco.in> : 21.10.2024 (up to 16:00 Hrs.)
- Due date of Submission of bids : 22.10.2024 (up to 15:00 Hrs.)
- Due date for opening of techno-commercial bids : 22.10.2024 (up to 16:00 Hrs.)

Detailed tender can be viewed on <https://eprocurement.mahagenco.in>

MAHAGENCO reserves the right to cancel/withdraw this invitation for Bids without assigning any reason for such decision.

Sd/-
CHIEF ENGINEER (FM)

Contact Details:
For e-tendering help-022-26474211 (Extension-3657 & 2492), 9167640613
For Tender Info- Phone No. - 9422943784 / 9324213682
Email: cefm@mahagenco.in

MAHAGENCO

Maharashtra State Power Generation Co. Ltd.

Work of raw coal transportation by road mode from Singori mine of WCL to Khaperkheda TPS of Mahagenco.

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Sd/-
CHIEF ENGINEER (FM)

Contact Details:
For e-tendering help-022-26474211 (Extension-3657 & 2492), 9167640613
For Tender Info- Phone No. - 9422943784 / 9324213682
Email: cefm@mahagenco.in

PHYSICAL POSSESSION NOTICE

(Registered office: ICICI Bank Towers, Bandra-Kurla Complex, Bandra (East), Mumbai - 400051)
Corporate Office: ICICI HFC Tower, JB Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059
Branch Office : 2nd Floor, 203, P. No. 2, KT Empire, Above State Bank of India, Navghar, Vasai (W) - 401202

Whereas
The undersigned being the Authorized Officer of ICICI Home Finance Company Limited under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) rules 2002, issued demand notices upon the borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

As the borrower failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ICICI Home Finance Company Limited.

Sr. No.	Name of the Borrower/ Co-borrower/ Loan Account Number	Description of property/ Date of Possession	Date of Demand Notice/ Amount in Demand Notice (Rs.)	Name of Branch
1.	Alexi Peter Almeida (Borrower), Careline Alexi Almeida (Co-Borrower), LHVS100001416805.	Flat No. 102 A Wing Audumbar Apt Datta Nagari Badla Housing Soc Ltd S No. 170 H No. 1 2 Datta Nagari Boradpada Rd Badlapur Goon Badlapur West- 421503 Badlapur West 170 H No. 1 2 Thane Maharashtra- 421503. Bounded By- North: Building, South: Building, East : Building, West: Garden./ Date of Possession- 09-09-2024	16-03-2023 Rs. 74,556/-	Vasai-B
2.	Alexi Peter Almeida (Borrower), Careline Alexi Almeida (Co-Borrower), LHVS100001416815.	Flat No. 102 A Wing Audumbar Apt Datta Nagari Badla Housing Soc Ltd S No. 170 H No. 1 2 Datta Nagari Boradpada Rd Badlapur Goon Badlapur West- 421503 Badlapur West 170 H No. 1 2 Thane Maharashtra- 421503. Bounded By- North: Building, South: Building, East : Building, West : Garden./ Date of Possession- 09-09-2024	16-03-2023 Rs. 2,58,902/-	Vasai-B
3.	Alexi Peter Almeida (Borrower), Careline Alexi Almeida (Co-Borrower), LHVS100001417373.	Flat No. 102 A Wing Audumbar Apt Datta Nagari Badla Housing Soc Ltd S No. 170 H No. 1 2 Datta Nagari Boradpada Rd Badlapur Goon Badlapur West- 421503 Badlapur West 170 H No. 1 2 Thane Maharashtra- 421503. Bounded By- North: Building, South: Building, East : Building, West : Garden./ Date of Possession- 09-09-2024	16-03-2023 Rs. 16,81,746/-	Vasai-B

The above-mentioned borrowers(s)/ guarantors(s) are hereby given a 30 day notice to repay the amount. Else the mortgaged properties will be sold on the expiry of 30 days from the date of publication of this Notice, as per the provisions under the Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.
Date : October 12, 2024. Place: Badlapur
Authorized Officer, ICICI Home Finance Company Limited

GREATER BANK

The Greater Bombay Co-operative Bank Limited

JITO HOUSE, Ground Floor Plot no. A-56, Road No.1, MIDC Marol, Next to The International by Tunga Hotel, Mulgaon, Andheri East, Mumbai - 400093
Ph : 02261285900
www.greaterbank.com

VEHICLE AUCTION SALE NOTICE

Pursuant to the powers conferred under Hypothecation Agreement executed by the Borrower / Guarantor, the constructive/ physical (actual) Possession of the below mentioned Auto Rickshaws were taken on behalf of The Greater Bombay Co-operative Bank Limited. Whereas the Bank has decided to sell the Auto Rickshaw / Vehicle described herein below "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS AND NO COMPLAINT BASIS" through auction.

Sr/ Lot No.	Name of Borrowers	Description of the immovable property with known encumbrances, if any	Total Dues	Date & Time of E-auction	Status of possession (Constructive / Physical)
1	AMIT SHYAMBHADUR YADAV A/c No. 30207431054	Registration Number: MH-48-AX-3728	Rs.129787 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
2	AMZAD ABRAR KHAN A/c No. 30207356165	Registration Number: MH03CN6042	Rs.211300.32 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
3	AVADHESHKUMAR CHHABILAL JAISWAL A/c No. 30208428494	Registration Number: MH47AJ3519	Rs.273029.8 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
4	BRAMHANAND BHAGWANDAS THARJI A/c No. 30208033028	Registration Number: MH47AD-9817	Rs.258702.11 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
5	GULAM AKHTAR ALI SARWAR A/c No. 30207802859	Registration Number: MH02EW7540	Rs.205022.91 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
6	JAVED ISMAIL SHAIKH A/c No. 30206646390	Registration Number: MH47D7768	Rs.191588.48 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
7	JOGENDAR NANHOODYADAV A/c No. 30207735668	Registration Number: MH47AD4407	Rs.223401.81 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
8	JUBERAHMED NAZIMALI KHAN A/c No. 30207839754	Registration Number: MH03CT6227	Rs.265008.1 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
9	KISHAN RAMDHANI KASHYAP A/c No. 30207144956	Registration Number: MH03CT6227	Rs.202403.96 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
10	MULCHAND MOTILAL VISHWAKARMA A/c No. 30207665276	Registration Number: MH47AD4588	Rs.190970.59 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
11	NAGENDRA SHIVLINGAPPA PUJARI A/c No. 30207419661	Registration Number: MH02EQ5779	Rs.214559.87 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
12	NIVRUTTI DATTARAM BODEKAR A/c No. 30207818429	Registration Number: MH02EW7249	Rs.214560.57 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
13	OMPRAKASH CHOTULAL GUPTA A/c No. 30207919108	Registration Number: MH48FF1708	Rs.209205.15 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
14	PANCHAMLAL RAMKRIPAL NIRMAL A/c No. 30207595273	Registration Number: MH02EW3439	Rs.214764.24 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
15	RAHUL BHAGWAN RAKSHE A/c No. 30208017686	Registration Number: MH47AD9560	Rs.252697.36 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
16	RAMESHKUMAR MEVALAL A/c No. 30207164208	Registration Number: MH 47 C 2974	Rs.219541.24 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
17	SHABIRI FAKRUDDIN SHAIKH A/c No. 30207552411	Registration Number: MH02EW2191	Rs.205155.99 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard
18	WAJID ABDUS SAIN A/c No. 30207186588	Registration Number: MH03CN1155	Rs.223480.94 + Interest and other charges thereon	19.10.2024 from 12:00 PM	Physical Trinty enterprisses yard

- The Greater Bombay Cooperative Bank Ltd. invites all interested bidders to participate in an Auction Sale on 19th October 2024, starting from 12:00 PM at JITO HOUSE, Ground Floor Plot no. A-56, Road No.1, MIDC Marol, Next to The International by Tunga Hotel, Mulgaon, Andheri East, Mumbai - 400093
- The sale is subject to confirmation by the Bank. If the borrowers/ co-borrowers/guarantor pay the amount due to the bank in full before date of sale, no auction sale will be conducted.
- The Auto Rickshaw / Vehicle is sold in "AS IS WHERE IS BASIS AND AS IS WHAT IS BASIS AND NO COMPLAINT BASIS" and the intending bidders / buyers on online platform should make discreet enquiries as regards any claim, charges on the Auto Rickshaw / Vehicle of any authority, besides the Bank's charges and should satisfy themselves about the title, extent, quality and quantity of the Auto Rickshaw / Vehicle before submitting their bid. No claim of whatsoever nature regarding the Auto Rickshaw / Vehicle put for sale, charges/ encumbrances over the Auto Rickshaw / Vehicle or on any other matter, etc., will be entertained after submission of the bid.
- The undersigned has the absolute right and discretion to accept or reject any bid or adjourn/postpone/cancel the sale/modify any terms and condition of the sale without any prior notice and assigning any reason.
- The purchaser shall bear the Expenses towards registration charges, all statutory dues payable to government, and outgoings both existing and future relating to the Auto Rickshaw / Vehicle. The Sale certificate will be issued only in the name of the successful bidder.
- All bidders are required to deposit 25% of the bid amount in advance, along with the submission of the bid form. The payment can be made via Cheque, Demand Draft (DD) in the name of Greater Bombay Co-operative Bank Ltd. GL ACCOUNT NO -94823000029, NEFT, or RTGS. Greater Bombay Cooperative Bank Ltd, IFSC CODE- GBCB0000002, Bhuleswar branch. For any enquiries pls Call Dilip Dabade-9167490288/Tushar Bhole-902942314
Payment of the outstanding dues be paid on or before the date of the auction.

Place : Mumbai Date: 11.10.2024

Sd/-
The Greater Bombay Co-op Bank Ltd.

INDIAN OVERSEAS BANK

Thane Branch
Arjun Towers, 1st Floor, Gokhale Road, Naupada, Thane-400602
Ph : 022-25376676, 25408989, Email-job0089@iob.in

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTY

Sale of immovable property mortgaged to Bank under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (No. 54 of 2002) whereas, the Authorized Officer of Indian Overseas Bank has taken possession of the following property pursuant to the notice issued under Section 13(2) of the Security Interest (Enforcement) Rules 2002 in the following loan account with right to sell the same on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" for realization of Bank's dues plus interest & costs as detailed hereunder and whereas consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(4) of the said Act proposes to realize the Bank's dues by sale of the said property. The sale will be done by the undersigned through e-auction platform provided at Webportal (<https://www.mstcecommerce.com/auctionhome/ibapi>)

Name and address of the Borrowers :- M/s Awesome Men's Ethnic (Prop - Mr. Anil Suresh Pandey) / Address - Unit No. 207, 2nd floor, Navdhini Ind Estate, Acharya Donde Marg, Sewri (West), Mumbai-400015

Date of NPA : 22.06.2023 **Date of Demand notice : 23.06.2023**
Dues claimed in Demand Notice : Rs. 2,24,38,889.50 (as on 22.06.2023) with further interest & costs
Date of possession notice : 02.12.2023
Dues claimed in Possession Notice Rs. 2,24,38,889.50 (as on 22.06.2023) with further interest & costs

***Outstanding dues of Local Self Government (Property Tax, Water sewerage, Electricity Bills etc.) - Not available as per Bank record**
*Bank's dues have priority over the Statutory dues

DESCRIPTION OF THE IMMOVABLE PROPERTY

Description of the Property	Reserve Price
Commercial Unit No. 207 on 2nd Floor in building known as "Navdhini Industrial Premises Co operative Society Ltd." Registration No. BOM/WFS/GNL/416/1986-87, Cadastral Survey No. 4/238 of Parel Sewree Division, Near Sewree Bus Depot and Abhyudaya Bank, Acharya Donde Marg Sewree West Mumbai-400015 standing in the name of Mr. Anil Suresh Pandey.	Rs. 76.48 Lacs

Date & Time of auction : 30.10.2024; 11:00 AM. to 3:00 p.m.
EMD : 10% of Reserve Price i.e. Rs. 7.65 Lacs
Bid increase amount : Rs 1,00,000/- Auto extension time : 7.05 minutes
Inspection Date & Time : 1:00 pm to 3:00 pm till 29.10.2024 from 11:00 AM to 03:00 PM
Encumbrances if any : No known encumbrances
For terms and condition, please visit www.publishertenders.gov.in, www.iob.in & www.iob.foreclosureindia.com.

Date : 11.10.2024 Place : Thane

Authorised Officer
Indian Overseas Bank

BRIHANMUMBAI MAHANAGARPALIKA

Department : Chief Engineer (Mechanical & Electrical)

E-Tender Notice

Tender Document No.	1) 2024_MCGM_1113222_1 2) 2024_MCGM_1113489_1
Name of Organization	Brihanmumbai Municipal Corporation
Subject	1) Procurement of various types of day to day maintenance materials for Lift department and other department of Municipal workshop. 2) Provision of Mechanical work Materials for routine maintenance work at Boiler shop of Municipal workshop
Cost of Scrutiny Fees for tender	Item Rate Tender
Cost of E-Tender (Estimated Cost)	(Rs. 3300/- + 18% GST)
Bid Security Deposit/EMD	1) Rs. 38,300